

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.18/AM19
(HELD ON 14.11.2018)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 18/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 14.11.2018, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-115	M/s STYLO TABLEWARES	HQ F. No. 01/87/050/00034/AM19/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 2410042292 dt. 13.10.2017	RA F. No. 24/24/040/00001/AM18	

Subject: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 2410042292 dt. 13.10.2017.

Decision: The Committee considered the request of the firm for enhancement in the quantity of Import Item and noted that the inputs allowed earlier by Norms Committee are reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-116	M/s MOTHERSONSUMI SYSTEMS LTD	HQ F. No. 01/87/050/00238/AM17/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0510398754 dt.09.06.2016	RA F. No. 05/24/040/00113/AM17	

Subject: Revision of adhoc norms fixed by NC against Advance Authorization No. 0510398754 dt.09.06.2016.

Dilip Kumar
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विदेश व्यापार महा निदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision: The Committee considered the request of the firm and decided to allow Import Item No.2 as per details given below in minutes of the Meeting No. 13/87-ALC1/2017 of which was held on 30.12.2017:-

S. No.	Import Item	Quantity Recommended
1	Relevant Barrel Damper {C520}	1056000 Number

RA may take consequential action as per Policy / Procedures

Case No. A-117	M/s Fishfa Rubbers Ltd.	HQ F. No. 01/87/050/00386/AM18/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 2410042286 dt.16.10.2017	RA F. No. 24/24/040/00025/AM18	

Subject: Request to increase the quantity of Import Item allowed by NC against Advance Authorization No. 2410042286 dt.16.10.2017.

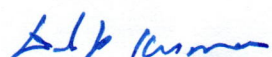
Decision: The Committee considered the request of the firm for enhancement in the quantity of Import Item and noted that the inputs allowed earlier by Norms Committee are reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-118	M/s Speciality Polyfilms India Pvt Ltd	HQ F. No. 01/87/050/00080/AM18/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0310812351 dt.04.04.2017	RA F. No. 03/95/040/00124/AM17	

Subject: Amendment in the quantity of Import Item allowed by NC against Advance Authorization No. 0310812351 dt. 04.04.2017.

Decision: The committee considered the request of the firm for amendment in the quantity of Import Item and decided to adopt following norms and minutes of the Meeting No.9/89-ALC1/2018 held on 31.01.2018 is amended accordingly:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PE Cling Film	1Kg	LLDPE Granules	0.803Kg
		LDPE Granules	0.220Kg
		Polyisobutylenc/Polybutene	0.077Kg
RA may take consequential action as per Policy / Procedures			


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Case No. A-119	M/s Speciality Polyfilms India Pvt Ltd	HQ F. No. 01/87/050/00567/AM18/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0310817946 dt. 20.12.2017	RA F. No. 03/95/040/00699/AM18	

Subject: Amendment in the quantity of Import Item allowed by NC against Advance Authorization No. 0310817946 dt. 20.12.2017.

Decision: The committee considered the request of the firm for amendment in the quantity of Import Item and decided to adopt following norms and minutes of the Meeting No.10 held on 21.03.2018 is amended accordingly:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PE Cling Film	1Kg	Enhanced Polyethylene Resin/LLDPE Granules	0.803Kg
		LDPE Granules/ Enhanced Polyethylene Resin	0.220Kg
		Polyisobutylene/Polybutene/PIB	0.077Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-120	M/s INJECTO PLAST PVT LTD	HQ F. No. 01/87/050/00366/AM18/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0610038693 dt.18.09.2017	RA F. No. 06/24/040/00023/AM18	

Subject: Request for amendment in the quantity of Import Item Color Concentrates.

Decision: The Committee considered the request of the firm and noted that manufacturing process along with technical justification given by firm now for amendment in the quantity of Import Item Color Concentrates is not matching with the earlier justification given by the firm for the same import item. Therefore, committee decided to reject the request of the firm.

Case No. A-121	M/s INJECTO PLAST PVT LTD	HQ F. No. 01/87/050/00569/AM17/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0610038550 dt. 02.02.2017	RA F. No. 06/24/040/00040/AM17	

Subject: Request for amendment in the quantity of Import Item Color Concentrate.

Decision: The Committee considered the request of the firm and noted that manufacturing process along with technical justification given by firm now for amendment in the quantity of Import Item Color Concentrates is not matching with the earlier justification given by the firm for the same import item. Therefore, committee decided to reject the request of the firm.

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Case No. A-122	M/s Versatile Card Technology Pvt Ltd	HQ F. No. 01/87/050/00239/AM18/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0410163314 dt. 07.07.2017	RA F. No. 04/24/040/00072/AM18	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 0410163314 dt. 07.07.2017.

Decision: The Committee considered the request of the firm for enhancement in the quantity of wastage and noted that the wastage allowed earlier by Norms Committee is reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-123	M/s Versatile Card Technology Pvt Ltd	HQ F. No. 01/87/050/00399/AM17/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0410162370 dt.13.10.2016	RA F. No. 04/24/040/00119/AM17	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 0410162370 dt.13.10.2016.

Decision: The Committee considered the request of the firm for enhancement in the quantity of wastage and noted that the wastage allowed earlier by Norms Committee is reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-124	M/s Versatile Card Technology Pvt Ltd	HQ F. No. 01/87/050/00238/AM18/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0410163276 dt.27.06.2017	RA F. No. 06/24/040/0065/AM18	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 0410163276 dt.27.06.2017.

Decision: The Committee considered the request of the firm for enhancement in the quantity of wastage and noted that the wastage allowed earlier by Norms Committee is reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-125	M/s Versatile Card Technology Pvt Ltd	HQ F. No. 01/87/050/00237/AM18/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0410163274 dt. 27.06.2017	RA F. No. 04/24/040/0063/AM18	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 0410163274 dt. 27.06.2017.

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Decision: The Committee considered the request of the firm for enhancement in the quantity of wastage and noted that the wastage allowed earlier by Norms Committee is reasonable. Therefore, committee decided to reject the request of the firm.

Case No. A-126	M/s INJECTO PLAST PVT LTD	HQ F. No. 01/87/050/00411/AM17/DES-VII	Status: Rejected
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0610038477 dated 26.10.2016	RA F. No. 06/24/040/00023/AM17	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0610038477 dated 26.10.2016.

Decision: The Committee considered the request of the firm and noted that manufacturing process along with technical justification given by firm now for amendment in the quantity of Import Item Color Concentrates is not matching with the earlier justification given by the firm for the same import item. Therefore, committee decided to reject the request of the firm.

Case No. A-127	M/s Sondex heat Exchangers India Pvt Ltd.	HQ F. No. 01/87/50/274/AM17/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 3410042602 dated 19.10.2016	RA F. No. 34/24/040/00198/AM17	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 3410042602 dated 19.10.2016.

Decision: Based on the technical comments of DIPP furnished vide their communication No. 7/311/2018-TSW dated 12.11.2018, Committee decided to make the following amendments in minutes of the Meeting No. 6/87-ALC1/2019 of Norms Committee-VII which was held on 24.05.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket {Plate Type for Heat Exchanger}	1Kg	Relevant Rubber Compound{EPDM/NBR Rubber Compound}	1.35 Kg of export
RA may take consequential action as per Policy / Procedures			

Case No. A-128	M/s Sondex heat Exchangers India Pvt Ltd.	HQ F. No. 01/87/50/417/AM18/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 3410043498dated 26.09.2017	RA F. No. 34/24/040/00164/AM18	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 3410043498 dated 26.09.2017.

Decision: Based on the technical comments of DIPP furnished vide their communication No. 7/311/2018-TSW dated 12.11.2018, Committee decided to make the following amendments in minutes of the Meeting No. 6/87-ALC1/2019 of Norms Committee-VII which was held on 24.05.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Gasket {Plate Type for Heat Exchanger}	1Kg	Relevant Rubber Compound {EPDM/NBR Rubber Compound}	1.35 Kg of export
RA may take consequential action as per Policy / Procedures			

Case No. A-129	M/s Sondex heat Exchangers India Pvt Ltd.	HQ F. No. 01/87/50/416/AM18/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 3410043499dated 26.09.2017	RA F. No. 34/24/040/00163/AM18	

Subject: Enhancement in the wastage allowed by NC against Advance Authorization No. 3410043499 dated 26.09.2017.

Decision: Based on the technical comments of DIPP furnished vide their communication No. 7/311/2018-TSW dated 12.11.2018, Committee decided to make the following amendments in minutes of the Meeting No. 6/87-ALC1/2019 of Norms Committee-VII which was held on 24.05.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket {Plate Type for Heat Exchanger}	1Kg	Relevant Rubber Compound {EPDM/NBR Rubber Compound}	1.35 Kg of export
RA may take consequential action as per Policy / Procedures			

Case No. A-130	M/s International Conveyors Ltd	HQ F. No. 01/87/050/00123/AM17/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0310802087 dt. 28.01.2016	RA F. No. 03/94/040/00865/AM16	

Subject: Correction in Minutes of NC Meeting No. 12/AM17 held on 24.11.2016 in respect of

Decision: The committee considered the request of the firm for correction in minutes and decided to allow following Export and Import Items in minutes of the Meeting No. 12/87-ALC1/2017 of Norms Committee-VII which was held on 24.11.2016:-

Export Product No.1

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE -8000 (Net Weight of Export Products per Square meter 16.882 Kgs.)	24213.000 Sq. meter	1. Polyester Filament Yarn (1000 Denier/1500 denier)	1.05 kg/kg content contains in export product
		2. PVC PASTE RESIN	3.856 kg/ Sq. meter of export product
		3. PVC PHOSPHATE PLASTICIZER	2.433 kg/ Sq. meter of export product
		4. Fastener with pins	Net to Net
		5. NYLON YARN (1260 DENIER) (NYLON 6HT YARN 1260DWHITE)	1.05 kg/kg content contains in export product

Export Product no.2

EXPORT ITEM	QTY	IMPORT ITEM	Quantity recommended
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PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE - 8000 (Net Weight of Export Products per Square meter 17.832 Kgs.)	1343.000 Sq. meter	1. NYLON YARN (1260 DENIER) (NYLON 6HT YARN 1260DWHITE)	1.05 kg/kg content contains in export product
		2. Polyester Filament Yarn (1000 Denier/1500 denier)	1.05 kg/kg content contains in export product
		3. PVC PASTE RESIN	4.2278 kg/ Sq. meter of export product
		4. PVC PHOSPHATE PLASTICIZER	2.647 kg/ Sq. meter of export product
		5. Fastener with pins	Net to Net

RA may take consequential action as per Policy / Procedures

Case No. A-131	M/s Polyplex Corporation Ltd.	HQ F. No. 01/87/050/00056/AM12/DES-VII	Status: Approved
NC No.:18/AM19 Dated: 14.11.2018	Adv. Lic. No. and Date 0510288370 dt.20.04.2011	RA F. No. 05/24/040/00407/AM11	

Subject: Correction in UOM for export item against Advance Authorization No. 0510288370 dt. 20.04.2011.

Decision: The Committee considered the request of the firm for correction in UOM and decided that **Unit of Measurement of Export Item may be read as KG instead of Sq. Mtr.** in minutes of the Meeting No. 12/87-ALC1/2012 of Norms Committee-VII which was held on 22.06.2011.

ONLINE CASES

1	Case No.: 6/1/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			
2	Case No.: 37/14/87-ALC1/2016	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00370/AM17/	RLA File :08/24/040/00085/AM17/	Lic.No/Date:0810138106 06.06.2016	
	Decision : The committee considered the request of the firm for deferment of Personal Hearing and decided that PH may be given in next meeting and deferred the case.			
3	Case No.: 4/13/87-ALC1/2016	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred


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	HQ File :01/87/050/00279/AM17/	RLA File :08/24/040/00121/AM17/	Lic.No/Date:0810138223 29.06.2016	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.			
	Case No.:100/15/87-ALC1/2016	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
4	HQ File :01/87/050/00493/AM17/	RLA File :02/24/040/00153/AM17/	Lic.No/Date:0210207125 08.11.2016	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case.			
	Case No.:38/1/87-ALC1/2017	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
5	HQ File :01/87/050/00038/AM18/	RLA File :08/24/040/00411/AM17/	Lic.No/Date:0810139670 07.02.2017	
	Decision : The committee considered the request of the firm for deferment of Personal Hearing and decided that PH may be given in next meeting and deferred the case.			
	Case No.:39/1/87-ALC1/2017	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
6	HQ File :01/87/050/00039/AM18/	RLA File :08/24/040/00412/AM17/	Lic.No/Date:0810139672 07.02.2017	
	Decision : The committee considered the request of the firm for deferment of Personal Hearing and decided that PH may be given in next meeting and deferred the case.			
	Case No.:11/2/87-ALC1/2017	Party Name: DURLAX ARCHTECH PVT LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
7	HQ File :01/87/050/00068/AM18/	RLA File :03/94/040/01073/AM17/	Lic.No/Date:0310812402 10.04.2017	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.			
	Case No.:13/2/87-ALC1/2017	Party Name: DURLAX ARCHTECH PVT LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
8	HQ File :01/87/050/00070/AM18/	RLA File :03/94/040/01111/AM17/	Lic.No/Date:0310812403 10.04.2017	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.			

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9	Case No.:31/3/87-ALC1/2017	Party Name: VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00232/AM18/	RLA File :03/95/040/00067/AM18/	Lic.No/Date:0310812876 27.04.2017	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.

10	Case No.:1/1/87-ALC1/2017	Party Name: J K TYRE & INDUSTRIES LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00001/AM18/	RLA File :05/23/040/00560/AM17/	Lic.No/Date:0510402389 28.04.2017	

Decision : The committee considered the case as per agenda and decided to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY recommended for 100 Kg of export product
LCV/ LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) REINFORCED WITH NYLON TYRE CORD WARPSHEET AUTOMOBILE TYRES FOR LCV/ LIGHT TRUCK APPLICATIONS	100 kg	NATURAL RUBBER	38.07 kg
		SYNTHETIC RUBBER -PBR	5.22 kg
		SYNTHETIC RUBBER-SBR1502	3.75 kg
		CARBON BLACK	25.21 kg
		NYLON TYRE CORD WARP SHEET (UNDIPPED)	4.19 kg
		BEAD WIRE - 1.600 MM	4.019 kg
		RUBBER CHEMICALS: Accelerator, Antiozonant, Retarders & peptizers	0.39 kg
		All other Misc Materials/chemicals viz., Bonding /coupling agent, Stearic Acid, Synthetic Resin, Paraffin Wax	4.23 kg
		RESORCINOL	0.04 kg
		STEEL TYRE CORD	8.06 kg

Note: There should be value cap on rubber chemicals and misc. chemicals as per General Note 8 of the Hand book of Procedure, Vol.-II.

RA may take consequential action as per Policy / Procedures.

11	Case No.:38/2/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00095/AM18/	RLA File :03/95/040/00011/AM18/	Lic.No/Date:0310814051 19.06.2017	

Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent.

12	Case No.:1/3/87-ALC1/2017	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:18/87- ALC1/2018	Status: Deferred
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		14.11.2018	
HQ File :01/87/050/00202/AM18/	RLA File :03/94/040/00202/AM18/	Lic.No/Date:0310814900 28.07.2017	
Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case			

	Case No.:29/18/87-ALC1/2018	Party Name: ACG PHARMAPACK PVT LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
13	HQ File :01/87/050/00478/AM19/	RLA File :03/94/040/00411/AM18/	Lic.No/Date:0310815517 04.09.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

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Case No.: 30/18/87-ALC1/2018	Party Name: ACG PHARMAPACK PVT LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00479/AM19/	RLA File :03/94/040/00410/AM18/	Lic.No/Date:0310815525 05.09.2017	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.9/87-ALC1/2018 which was held on 31.01.2018, committee decided to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aclar Laminated PVC Film	1 kg	1. Aclar Film (Polychlorotrifluoroethene Film)	0.2629 kg
		2. Adhesive 444A	0.0230 kg
		3. Adhesive CR 7103	0.0020 kg
		4. PVC Resin	0.6496 kg
		5. Plasticizer	0.0431 kg
		6. Pigment	0.0035 kg
		7. PVC Stabilizer	0.0235 kg
		8. PVC Processing Aid	0.0125 kg
		9. Impact Modifier	0.0799 kg
		10. Lubricants	0.0096 kg
RA may take consequential action as per Policy / Procedures.			

	Case No.:38/9/87-ALC1/2017	Party Name: KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00479/AM18/	RLA File :03/94/040/00521/AM18/	Lic.No/Date:0310816271 10.10.2017	
15	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/000479/AM18, the Committee decided to ratify the license as under:-			
	EXPORT ITEM Aqueous Polyurethane Dispersion (Having Solid	QTY 35000 Kg	IMPORT ITEM Dicyclohexylmethane Di-Isocyanate (WANNATE HMDI or Desmodur- W	Quantity 7822.500Kg

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Content 37+/-1%)		(Bayer) or VESTANT H12 MDI(DEGUSSA)	
		N-Methyl-2 Pyrrolidone (NMP)	7035Kg
		Dimethylol Propionic Acid	910Kg
		1:6 Hexane Diol	1932Kg
		Adipic Acid	2093Kg
		Hydrazine Hydrate	175Kg
RA may take consequential action as per Policy / Procedures			

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Case No.:44/1/87-ALC1/2018	Party Name: AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00044/AM19/	RLA File :34/24/040/00239/AM18/	Lic.No/Date:3410043682 07.12.2017	
Decision : The committee considered the case as per agenda and decided to adopt the following norms:			
GLASS FIBER REINFORCED PULTRUDED PRODUCTS	1 Kg	1. GLASS FIBER ROVING (E GLASS/ C GLASS/ ECR GLASS/ DIRECT ROVING)	0.52 Kg
		2. STITCHED MAT / GLASS FIBER FABRIC	0.131 Kg
		3. RELEVANT RESIN POLYETHEN	0.2816 Kg
		4. ANTIMONY TRIOXIDE	0.00860 Kg
		5. DECABROMODIPHENYL OXIDE	0.00860 Kg
		6. UV ABSORBER	0.00382 Kg
		7. ALUMINIUM HYDROXIDE	0.0372 Kg
		8. PERKADOX 16	0.0019 Kg
		9. CALCIUM CARBONATE	0.0525 Kg
		10. PIGMENT	0.0048 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.: 31/18/87-ALC1/2018	Party Name: GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00480/AM19/	RLA File :03/94/040/00766/AM18/	Lic.No/Date:0310818137 01.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

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18	Case No.: 32/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00481/AM19/	RLA File :03/95/040/00167/AM18/	Lic.No/Date:0310818250 05.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				
19	Case No.: 33/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00482/AM19/	RLA File :03/95/040/00638/AM18/	Lic.No/Date:0310818251 05.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				
20	Case No.: 34/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00483/AM19/	RLA File :03/95/040/00031/AM18/	Lic.No/Date:0310818252 05.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				
21	Case No.: 35/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00484/AM19/	RLA File :03/95/040/00382/AM18/	Lic.No/Date:0310818253 05.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				
22	Case No.: 36/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00485/AM19/	RLA File :03/95/040/00570/AM18/	Lic.No/Date:0310818254 05.01.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				
23	Case No.: 2/18/87-ALC1/2018	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00451/AM19/	RLA File :03/94/040/00638/AM18/	Lic.No/Date:0310818615 18.01.2018	

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Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Types 6 for Cables	500 MT	PVC Resin	225MT
		Diocetyl Phthalate Plasticizer (DOP)	75MT
		Calcium Carbonate	200MT
		Stabilizer	10MT
RA may take consequential action as per Policy / Procedures			

24	Case No.: 43/1/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00043/AM19/	RLA File :34/24/040/00190/AM18/	Lic.No/Date:3410043816 22.01.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.

25	Case No.: 48/10/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00187/AM19/	RLA File :34/24/040/00311/AM18/	Lic.No/Date:3410043861 06.02.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.

26	Case No.: 49/10/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00188/AM19/	RLA File :34/24/040/00316/AM18/	Lic.No/Date:3410043862 06.02.2018	

Decision: The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case.

27	Case No.: 25/1/87-ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Rejected
	HQ File :01/87/050/00025/AM19/	RLA File :05/24/040/00572/AM18/	Lic.No/Date:0510405616 12.02.2018	

Decision : The committee noted that a DL was issued to firm on 04.06.2018, which was followed by a reminder on 25.09.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case

28	Case No.: 37/18/87-ALC1/2018	Party Name: NILKAMAL LTD	Meet No/Date:18/87-ALC1/2018	Status: Approved
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		14.11.2018	
HQ File :01/87/050/00486/AM19/	RLA File :03/95/040/00864/AM18/	Lic.No/Date:0310819187 16.02.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Roto Insulated Fish Tubs, and similar Articles with or without lid of various capacities. Export Item Content 1) LLDPE - 137,170.000 Kgs 2) Polyurethane - 18,705.000 Kg	155875Kg	LLDPE Granules (1.05 Kg for 1 K.g. weight of LLDPE contents in Export Products)	144028.500 Kg
		Polyol (0.514 Kg. for 1 Kg. weight of Polyurethane Foam content in Export Products)	9614.370 Kg
		Isocynate (0.556 Kg. for 1 Kg. weight of Polyurethane foam content in Export Products)	10399.980 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 9/8/87-ALC1/2018	Party Name: SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00130/AM19/	RLA File :34/24/040/00324/AM18/	Lic.No/Date:3410043897 19.02.2018	
Decision : Based on the technical comments of DIPP furnished vide their communication No. 7/311/2018-TSW dated 12.11.2018, Committee decided to ratify license as under:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket {Plate Type for Heat Exchanger}	13350.000 Kg	Relevant Rubber Compound {EPDM/NBR Rubber Compound}	18022.500 Kg
RA may take consequential action as per Policy / Procedures			

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30	Case No.: 12/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00091/AM19/	RLA File :03/95/040/00885/AM18/	Lic.No/Date:0310819618 08.03.2018	
Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent.				

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Case No.:16/16/87-ALC1/2018	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved																				
HQ File :01/87/050/00313/AM19/	RLA File :03/94/040/00856/AM18/	Lic.No/Date:0310819617 08.03.2018																					
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:																							
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="5">Semi Conducting Compound Thermoset</td><td rowspan="5">500MT</td><td>Ethylene Butyl Acrylate (EBA)</td><td>315MT</td></tr><tr><td>Carbon Black</td><td>175 MT</td></tr><tr><td>Antioxidant</td><td>10MT</td></tr><tr><td>Perkadox 14S/FL</td><td>10 MT</td></tr><tr><td>Octagon Jumbo Sleeves /BOX</td><td>As per packing policy</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Semi Conducting Compound Thermoset	500MT	Ethylene Butyl Acrylate (EBA)	315MT	Carbon Black	175 MT	Antioxidant	10MT	Perkadox 14S/FL	10 MT	Octagon Jumbo Sleeves /BOX	As per packing policy	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
Semi Conducting Compound Thermoset	500MT	Ethylene Butyl Acrylate (EBA)	315MT																				
		Carbon Black	175 MT																				
		Antioxidant	10MT																				
		Perkadox 14S/FL	10 MT																				
		Octagon Jumbo Sleeves /BOX	As per packing policy																				
RA may take consequential action as per Policy / Procedures																							

Case No.:38/18/87-ALC1/2018	Party Name: MEGAPLAST INDIA PRIVATE LIMITED.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00487/AM19/	RLA File :03/95/040/00940/AM18/	Lic.No/Date:0310819874 16.03.2018	

32 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GEOMEMBRANE LINER	500 MT	MDPE GRANUELS	525 MT
RA may take consequential action as per Policy / Procedures			

33	Case No.:58/10/87-ALC1/2018	Party Name: RAHIL (CPP) FILMS PVT.LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved				
	HQ File :01/87/050/00197/AM19/	RLA File :24/24/040/00047/AM18/	Lic.No/Date:2410042386 20.03.2018					
Decision : Taking clue from SION-440 Committee decided to ratify the license as follows:								
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXPORT ITEM	QTY	IMPORT ITEM	QTY					


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METALLISED CAST POLYPROPYLENE (CPP) FILMS	200000 Kg	PP GARNULES	223000 Kg
RA may take consequential action as per Policy / Procedures			

Case No.:22/16/87-ALC1/2018	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00319/AM19/	RLA File :03/94/040/01037/AM18/	Lic.No/Date:0310820133 27.03.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

34	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	XLPE Compound	22650 Kg	LDPE Granules	22423.500 Kg
			Di-Cumylperoxide (DCP)	453Kg
			Antioxidant	226.500Kg
			Octagon Jumbo Sleeves/Box	As per packing policy
	RA may take consequential action as per Policy / Procedures			

Case No.:5/11/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00207/AM19/	RLA File :03/95/040/00895/AM18/	Lic.No/Date:0310820267 04.04.2018	

Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent

Case No.:8/11/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00210/AM19/	RLA File :03/95/040/01038/AM18/	Lic.No/Date:0310820265 04.04.2018	

Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent

Case No.:39/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00488/AM19/	RLA File :03/95/040/00850/AM18/	Lic.No/Date:0310820621 24.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the

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case by Technical Expert(Consultant){SK}.

38	Case No.: 40/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00489/AM19/	RLA File :03/95/040/00826/AM18/	Lic.No/Date:0310820622 24.04.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

39	Case No.: 4/12/87-ALC1/2018	Party Name: UNITED RUBBER INDUSTRIES (INDIA) PVT. LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00223/AM19/	RLA File :03/95/040/01016/AM18/	Lic.No/Date:0310820661 25.04.2018	
Decision : The committee considered the reply of the firm and decided to refer it to DIPP for examination and deferred the case.				

40	Case No.: 6/12/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00225/AM19/	RLA File :03/95/040/01145/AM18/	Lic.No/Date:0310820696 26.04.2018	
Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent				

41	Case No.: 41/18/87-ALC1/2018	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00490/AM19/	RLA File :03/95/040/00962/AM18/	Lic.No/Date:0310820766 03.05.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

42	Case No.: 70/16/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved								
	HQ File :01/87/050/00367/AM19/	RLA File :09/24/040/00026/AM19/	Lic.No/Date:0910066226 11.05.2018									
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:												
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)</td><td>200000 Kg</td><td>LLDPE Granules (Film Grade)</td><td>156000 Kg</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)	200000 Kg	LLDPE Granules (Film Grade)	156000 Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY									
Multi Layer Co-Extruded plastic packaging material Unprinted (CLING FILM)	200000 Kg	LLDPE Granules (Film Grade)	156000 Kg									

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		LDPE Granules (Film Grade)	52500 Kg
RA may take consequential action as per Policy / Procedures			

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Case No.: 1/18/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved														
HQ File :01/87/050/00450/AM19/	RLA File :09/24/040/00025/AM19/	Lic.No/Date:0910066227 11.05.2018															
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:																	
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="2">Multi Layer Co-Extruded plastic packaging material Unprinted (STRETCH FILM)</td><td rowspan="2">800000Kg</td><td>LLDPE Granules (Film Grade)</td><td>624000 Kg</td></tr><tr><td>LDPE Granules (Film Grade)</td><td>210000 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Multi Layer Co-Extruded plastic packaging material Unprinted (STRETCH FILM)	800000Kg	LLDPE Granules (Film Grade)	624000 Kg	LDPE Granules (Film Grade)	210000 Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Multi Layer Co-Extruded plastic packaging material Unprinted (STRETCH FILM)	800000Kg	LLDPE Granules (Film Grade)	624000 Kg														
		LDPE Granules (Film Grade)	210000 Kg														
RA may take consequential action as per Policy / Procedures																	

44	Case No.: 92/16/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00389/AM19/	RLA File :56/24/040/00039/AM18/	Lic.No/Date:5610005400 14.05.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
	a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

45	Case No.: 93/16/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00390/AM19/	RLA File :56/24/040/00005/AM19/	Lic.No/Date:5610005402 14.05.2018	
	Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:-			
	a) Percentage composition of Export Product b) Percentage of water reaction c) Any other wastage claimed in the process			

46	Case No.: 5/18/87-ALC1/2018	Party Name: RR KABEL LIMITED	Meet No/Date:18/87-	Status:
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डिलीप कुमार/DILIP KUMAR
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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		ALC1/2018 14.11.2018	Deferred
	HQ File :01/87/050/00454/AM19/	RLA File :03/95/040/01014/AM18/	Lic.No/Date:0310820952 14.05.2018
Decision : The committee considered the case as per agenda and decided that the firm may indicate the specific names of the Import Item No. 2, 3, 4 and 5.			

	Case No.:27/18/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
47	HQ File :01/87/050/00476/AM19/	RLA File :56/24/040/00043/AM18/	Lic.No/Date:5610005401 14.05.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:9/17/87-ALC1/2018	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
48	HQ File :01/87/050/00401/AM19/	RLA File :03/94/040/00094/AM19/	Lic.No/Date:0310821002 15.05.2018	
Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:- a) Complete and balance chemical reaction showing molecular weight and input & output products. b) Molecular requirement of each input c) By products obtained in the process, its quantity and value				

	Case No.:10/17/87-ALC1/2018	Party Name: HUHTAMAKI PPL LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
49	HQ File :01/87/050/00402/AM19/	RLA File :03/94/040/00117/AM19/	Lic.No/Date:0310821212 24.05.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case				

	Case No.:8/17/87-ALC1/2018	Party Name: ACG PHARMAPACK PVT LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
50	HQ File :01/87/050/00400/AM19/	RLA File :03/94/040/00009/AM19/	Lic.No/Date:0310821280 29.05.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case				

51	Case No.:49/16/87-ALC1/2018	Party Name: UNIFORM SYNTHETICS	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
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 दिलीप कुमार/DILIP KUMAR
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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	HQ File :01/87/050/00346/AM19/	RLA File :03/95/040/00175/AM19/	Lic.No/Date:0310821406 04.06.2018	
	Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:- a) Percentage composition of each Export Product b) Complete and balance chemical reaction showing molecular weight			
	Case No.:7/18/87-ALC1/2018	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
52	HQ File :01/87/050/00456/AM19/	RLA File :03/95/040/00110/AM19/	Lic.No/Date:0310821407 04.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP			
	Case No.:47/16/87-ALC1/2018	Party Name: TECHNOVINYL POLYMERS INDIA LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
53	HQ File :01/87/050/00344/AM19/	RLA File :03/95/040/00168/AM19/	Lic.No/Date:0310821462 05.06.2018	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case			
	Case No.:94/16/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
54	HQ File :01/87/050/00391/AM19/	RLA File :56/24/040/00016/AM19/	Lic.No/Date:5610005426 08.06.2018	
	Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:- a) Percentage composition of Export Product b) Chemical reaction with molecular weight to show Percentage water of reaction c) Any other wastage claimed in the process/reaction			
	Case No.:6/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
55	HQ File :01/87/050/00455/AM19/	RLA File :03/95/040/00068/AM19/	Lic.No/Date:0310821608 12.06.2018	
	Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent			
56	Case No.:28/18/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred



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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	HQ File :01/87/050/00477/AM19/	RLA File :26/24/040/00003/AM19/	Lic.No/Date:2610012840 13.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			
	Case No.:42/18/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
57	HQ File :01/87/050/00491/AM19/	RLA File :26/24/040/00001/AM19/	Lic.No/Date:2610012841 13.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			
	Case No.:25/12/87-ALC1/2018	Party Name: G.B.SPORTS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
58	HQ File :01/87/050/00244/AM19/	RLA File :05/23/040/00125/AM19/	Lic.No/Date:0510406854 14.06.2018	
	Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case : a) Justification for higher wastage for manufacturing of Rubber Seal alongwith detail data duly certified by concerned Central Excise/GST office			
	Case No.:55/16/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
59	HQ File :01/87/050/00352/AM19/	RLA File :03/95/040/00251/AM19/	Lic.No/Date:0310821785 20.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP.			
	Case No.:23/16/87-ALC1/2018	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
60	HQ File :01/87/050/00320/AM19/	RLA File :03/94/040/00247/AM19/	Lic.No/Date:0310821857 21.06.2018	
	Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP/ Technical Expert(Consultant){SK}. Therefore, committee decided that they may be reminded and deferred the case			
	Case No.:56/16/87-ALC1/2018	Party Name: SUN ACRYLICS PVT.LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
61	HQ File :01/87/050/00353/AM19/	RLA File :03/95/040/00264/AM19/	Lic.No/Date:0310821819 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			


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 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ACRYLIC GRANULES NAMELY PMMA RECYCLE PELLETS (CLEAR/WHITE) NET CONTENT : 1)ACRYLIC STRIP/OFF-CUT (MIX SIZE/ COLOUR/THICKNESS, MASKED/UNMASKED UNASSORTED)(ITC (HS) CODE 39205119/ 39205111) :1,00,000.000 KILOGRAM	100000Kg	ACRYLIC STRIP/OFF-CUT (MIX SIZE/ COLOUR/THICKNESS, MASKED/UNMASKED UNASSORTED)(ITC (HS) CODE 39205119/ 39205111)	107000 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 6/16/87-ALC1/2018	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00303/AM19/	RLA File :02/24/040/00049/AM19/	Lic.No/Date:0210208531 27.06.2018	

62 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00303/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
RESORCINOL FORMALDEHYDE RESIN	1 Kg	RESORCINOL	0.98 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 12/16/87-ALC1/2018	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00309/AM19/	RLA File :03/94/040/00777/AM18/	Lic.No/Date:0310821997 28.06.2018	

63 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Types 6 for Cables	500 MT	PVC Resin	225MT
		Diocetyl Phthalate Plasticizer (DOP)	75MT
		Calcium Carbonate	200MT
		Stabilizer	10MT
RA may take consequential action as per Policy / Procedures			

Case No.: 50/16/87-ALC1/2018	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00347/AM19/	RLA File :03/95/040/00178/AM19/	Lic.No/Date:0310822001	

(Signature)

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विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

28.06.2018

Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case

Case No.: 68/16/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00365/AM19/	RLA File :08/24/040/00079/AM19/	Lic.No/Date:0810142952 04.07.2018	

Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.

- 65
- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
 - Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
 - Chemical name, Technical specifications of items proposed to be imported.
 - Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
 - Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product

Case No.: 9/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00458/AM19/	RLA File :03/95/040/00226/AM19/	Lic.No/Date:0310822101 04.07.2018	

Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent

Case No.: 14/17/87-ALC1/2018	Party Name: ARIHANT PLAST PULVERIZING INDUSTRY LLP	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00406/AM19/	RLA File :03/94/040/00195/AM19/	Lic.No/Date:0310822145 05.07.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comment of Ministry of Environment and Forests

Case No.: 88/16/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00385/AM19/	RLA File :34/24/040/00122/AM19/	Lic.No/Date:3410044315 10.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

69	Case No.: 74/16/87-ALC1/2018	Party Name: KOHINOOR RECLAMATIONS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00371/AM19/	RLA File :30/24/040/00008/AM19/	Lic.No/Date:3010104379 11.07.2018	
Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used rubber tyres scrap in Advance Authorizations and Restricted Import Licenses for the last three years				

70	Case No.:76/16/87-ALC1/2018	Party Name: HI-TECH INTERNATIONAL	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved								
	HQ File :01/87/050/00373/AM19/	RLA File :30/24/040/00014/AM19/	Lic.No/Date:3010104380 11.07.2018									
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:												
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>EVA BAGS MADE OF EVA GRANULES</td><td>189.500MT</td><td>EVA Granules</td><td>200MT</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	EVA BAGS MADE OF EVA GRANULES	189.500MT	EVA Granules	200MT
EXPORT ITEM	QTY	IMPORT ITEM	QTY									
EVA BAGS MADE OF EVA GRANULES	189.500MT	EVA Granules	200MT									
RA may take consequential action as per Policy / Procedures												

71	Case No.: 8/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00457/AM19/	RLA File :03/95/040/00165/AM19/	Lic.No/Date:0310822230 11.07.2018	
Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent				

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Case No.: 5/16/87-ALC1/2018	Party Name: PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved								
HQ File :01/87/050/00302/AM19/	RLA File :02/24/040/00045/AM19/	Lic.No/Date:0210208568 16.07.2018									
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:											
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Polyethylene bagsT Shirt / garbage bags</td><td>1602MT</td><td>HDPE Granules</td><td>1682.100MT</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyethylene bagsT Shirt / garbage bags	1602MT	HDPE Granules	1682.100MT
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Polyethylene bagsT Shirt / garbage bags	1602MT	HDPE Granules	1682.100MT								
RA may take consequential action as per Policy / Procedures											

73	Case No.: 7/16/87-ALC1/2018	Party Name: TECHNO	Meet No/Date:18/87-	Status:
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
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	WAXCHEM PVT.LTD.,	ALC1/2018 14.11.2018	Approved								
HQ File :01/87/050/00304/AM19/	RLA File :02/24/040/00057/AM19/	Lic.No/Date:0210208572 16.07.2018									
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00304/AM19, the Committee decided to adopt following norms:-											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>RESORCINOL FORMALDEHYDE RESIN</td><td>1Kg</td><td>RESORCINOL</td><td>0.98Kg</td></tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98Kg
EXPORT ITEM	QTY	IMPORT ITEM	Quantity								
RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98Kg								
RA may take consequential action as per Policy / Procedures											

Case No.: 8/16/87-ALC1/2018	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	
74	Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case :		
	a) Calculation for the requirement of imported raw materials and also indigenous raw materials for the manufacture of export product indicating wastage of each raw materials. b) Percentage of the export product vis a vis composition of both imported indigenous raw materials for the manufacture of export product duly certified by Chartered Engineer for the last three years.		

Case No.: 77/16/87-ALC1/2018	Party Name :SNR RECLAMATIONS PVT.LTD;	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00374/AM19/	RLA File :30/24/040/00018/AM19/	Lic.No/Date:3010104382 16.07.2018	
75	Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used butyl rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years		

76	Case No.:63/16/87-ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00360/AM19/	RLA File :05/24/040/00225/AM19/	Lic.No/Date:0510407230 18.07.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	PVC COMPOUND - MICROLON BLACK (SHOE SOLE GRADE)	100MT	PVC RESIN K. VALUE 65-68	50MT


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 Udyog Bhawan, New Delhi

		DI OCTYL PHTHALATE(D.O.P.)	40MT
		BLOWING AGENT CELLCOM SK1	0.700MT
RA may take consequential action as per Policy / Procedures			

Case No.:43/18/87-ALC1/2018	Party Name: ECOPLAST LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00492/AM19/	RLA File :03/94/040/00114/AM19/	Lic.No/Date:0310822405 18.07.2018	

Decision : Based on the decision taken in Meeting No.8/87-ALC1/ 2018 dated 13.06.2018, committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SURFACE PROTECTION FILM	100000Kg	LDPE GRANULES	28350Kg
		LLDPE GRANULES	56700Kg
		HDPE GRANULES	5250Kg
		WHITE MASTER BATCH	4200Kg
		BLACK MASTER BATCH	1050Kg
		ADHESIVE	9450Kg

RA may take consequential action as per Policy / Procedures

Case No.:39/17/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00431/AM19/	RLA File :03/95/040/00352/AM19/	Lic.No/Date:0310822426 19.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case

Case No.:78/16/87-ALC1/2018	Party Name: KINGSPAN INSULATION PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00375/AM19/	RLA File :31/83/040/00060/AM19/	Lic.No/Date:3110067117 20.07.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PAL PHENOLIC PANEL 20 MM THICK WITH Aluminium Foil	130976 Sq.meter	Aluminium Foil (Micron Foil) W/Laquer	261952 Sq.meter

Dilip Kumar
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 विदेश व्यापार महाविदेशीय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
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(Micron Foil) W/Laquer Lamination of foil to 4X4 Scrim to glass Mat on both sides Totalling 261952 SQ MTR	lamination of foil to 4X4 scrim to glass mat 1219 MM X 2900MM
Note: Micron size of Aluminium foil in import and export to match.	
RA may take consequential action as per Policy / Procedures	

Case No.: 46/16/87-ALC1/2018	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00343/AM19/	RLA File :03/95/040/00159/AM19/	Lic.No/Date:0310822505 23.07.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

80	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	BUTYL ACRYLATE AND STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 56+/-1% STABILIZED BY EMULSIFIERS PIDICRYL 7400	120000 Kg	BUTYL ACRYLATE	47640 Kg
			STYRENE	18432 Kg
			ACRYLAMIDE	1248 Kg
RA may take consequential action as per Policy / Procedures				

Case No.: 83/16/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00380/AM19/	RLA File :34/24/040/00076/AM19/	Lic.No/Date:3410044352 23.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 85/16/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00382/AM19/	RLA File :34/24/040/00078/AM19/	Lic.No/Date:3410044353 23.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 56/17/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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HQ File :01/87/050/00448/AM19/	RLA File :34/24/040/00126/AM19/	Lic.No/Date:3410044354 23.07.2018	
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Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 82/16/87-ALC1/2018	Party Name: SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
HQ File :01/87/050/00379/AM19/	RLA File :34/24/040/00067/AM19/	Lic.No/Date:3410044360 24.07.2018	

84 **Decision :** Based on the technical comments of DIPP furnished vide their communication No. 7/311/2018-TSW dated 12.11.2018, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket {Plate Type for Heat Exchanger}	15555.550 Kg	Relevant Rubber Compound {EPDM/NBR Rubber Compound}	21000 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 84/16/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
85 HQ File :01/87/050/00381/AM19/	RLA File :34/24/040/00077/AM19/	Lic.No/Date:3410044359 24.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 86/16/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
86 HQ File :01/87/050/00383/AM19/	RLA File :34/24/040/00079/AM19/	Lic.No/Date:3410044358 24.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 87/16/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
87 HQ File :01/87/050/00384/AM19/	RLA File :34/24/040/00080/AM19/	Lic.No/Date:3410044357 24.07.2018	

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case

Case No.: 2/16/87-ALC1/2018	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महासचिव विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
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HQ File :01/87/050/00299/AM19/	RLA File :05/24/040/00243/AM19/	Lic.No/Date:0510407293 25.07.2018	26.09.2018
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Decision : The committee considered the case as per agenda and decided that the firm may indicate grade of specific Import Item and deferred the case.

Case No.: 24/16/87-ALC1/2018	Party Name: ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
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HQ File :01/87/050/00321/AM19/	RLA File :03/94/040/00305/AM19/	Lic.No/Date:0310822590 25.07.2018
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00321/AM19, the Committee decided to adopt following norms:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polyamide Resin CRAYAMID 125-100 / CRAYAMID 140-100, CRAYAMID 240/ CRAYAMID 340	91200Kg	DIMER ACID	57273.600 Kg
		TRIETHYLENE TETRAMINE	31555.200 Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 58/16/87-ALC1/2018	Party Name: BLS POLYMERS LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
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HQ File :01/87/050/00355/AM19/	RLA File :05/23/040/00191/AM19/	Lic.No/Date:0510407333 27.07.2018
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Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE BLACK COMPOUND	50000Kg	HDPE	40400Kg
LLDPE COMPOUND WITH EVA	50000Kg	LDPE / LLDPE	57125Kg
		CARBON BLACK	2665Kg
		ANTI OXIDANT	310Kg
		ETHYLENE VINYL ACETATE (EVA)	1500Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 64/16/87-ALC1/2018	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
HQ File :01/87/050/00361/AM19/	RLA File :05/24/040/00239/AM19/	Lic.No/Date:0510407346 27.07.2018	

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Signature

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उप महा-निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महा-निदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case

92	Case No.: 71/16/87-ALC1/2018	Party Name: ST.MARYS RUBBERS PVT.LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00368/AM19/	RLA File :10/24/040/00029/AM19/	Lic.No/Date:1010060003 27.07.2018	
Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:- a) What is the net Export Product weight b) Whether Export Quantity is inclusive of Packing Material				

93	Case No.: 69/16/87-ALC1/2018	Party Name: ATUL LIMITED,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00366/AM19/	RLA File :08/24/040/00140/AM19/	Lic.No/Date:0810143133 30.07.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {DNM}). Therefore, committee decided that he may be reminded and deferred the case				

94	Case No.: 3/18/87-ALC1/2018	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00452/AM19/	RLA File :03/94/040/00121/AM19/	Lic.No/Date:0310822693 30.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

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Case No.:59/16/87-ALC1/2018	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved																
HQ File :01/87/050/00356/AM19/	RLA File :05/23/040/00198/AM19/	Lic.No/Date:0510407373 31.07.2018																	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:																			
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>PVC COMPOUND</td><td>1200000 Kg</td><td>PVC RESIN</td><td>1107430Kg</td></tr><tr><td></td><td></td><td>DI OCTYL PHTHALATE (DOP)</td><td>93260Kg</td></tr><tr><td></td><td></td><td>TIN STABILIZER</td><td>23314Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC COMPOUND	1200000 Kg	PVC RESIN	1107430Kg			DI OCTYL PHTHALATE (DOP)	93260Kg			TIN STABILIZER	23314Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
PVC COMPOUND	1200000 Kg	PVC RESIN	1107430Kg																
		DI OCTYL PHTHALATE (DOP)	93260Kg																
		TIN STABILIZER	23314Kg																
RA may take consequential action as per Policy / Procedures																			

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निदेश खापर महानिदेशालय/DGFT
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96	Case No.: 60/16/87-ALC1/2018	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00357/AM19/	RLA File :05/23/040/00199/AM19/	Lic.No/Date:0510407374 31.07.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:				
96	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	PVC COMPOUND	1200000 Kg	PVC RESIN	1107430Kg
			DI OCTYL PHTHALATE (DOP)	93260Kg
			TIN STABILIZER	23314Kg
RA may take consequential action as per Policy / Procedures				

97	Case No.: 61/16/87-ALC1/2018	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00358/AM19/	RLA File :05/23/040/00200/AM19/	Lic.No/Date:0510407375 31.07.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:				
97	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	PVC COMPOUND	1200000 Kg	PVC RESIN	1107430Kg
			DI OCTYL PHTHALATE (DOP)	93260Kg
			TIN STABILIZER	23314Kg
RA may take consequential action as per Policy / Procedures				

98	Case No.: 17/17/87-ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00409/AM19/	RLA File :03/94/040/00359/AM19/	Lic.No/Date:0310822743 31.07.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from Technical Expert (Consultant {SK}). Therefore, committee decided that he may be reminded and deferred the case				


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 उपा महानिदेशक निदेश सचिव/Dy. DGFT
 निदेश सचिव महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
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Case No.: 9/16/87-ALC1/2018	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved												
HQ File :01/87/050/00306/AM19/	RLA File :02/24/040/00065/AM19/	Lic.No/Date:0210208614 01.08.2018													
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00306/AM19, the Committee decided to adopt following norms:-															
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr><tr><td>RESORCINOL FORMALDEHYDE RESIN</td><td>1Kg</td><td>RESORCINOL</td><td>0.98Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity												
RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98Kg												
RA may take consequential action as per Policy / Procedures															

100	Case No.:57/16/87-ALC1/2018	Party Name: CLEENA INDUSTRIES PRIVATE LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00354/AM19/	RLA File :05/23/040/00074/AM19/	Lic.No/Date:0510407409 02.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

101	Case No.:72/16/87-ALC1/2018	Party Name: GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00369/AM19/	RLA File :10/24/040/00031/AM19/	Lic.No/Date:1010060007 03.08.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case				

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Case No.:65/16/87-ALC1/2018	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved								
HQ File :01/87/050/00362/AM19/	RLA File :05/24/040/00262/AM19/	Lic.No/Date:0510407450 06.08.2018									
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>1. PVC Compound-AVS 75T-B1 (Net Contents of Imported Inputs in export item:1. PVC Suspension Resin Grade S- 70=83850.000 Kgs, (2.Phthalate Plasticizer (DINP)= 41850.000 Kgs, (3. Calcium Carbonate(Omyalite 75T-IP)= 21000.000 Kgs (4.</td><td>150000Kg</td><td>PVC Suspension Resin Grade S-70</td><td>439106.300Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	1. PVC Compound-AVS 75T-B1 (Net Contents of Imported Inputs in export item:1. PVC Suspension Resin Grade S- 70=83850.000 Kgs, (2.Phthalate Plasticizer (DINP)= 41850.000 Kgs, (3. Calcium Carbonate(Omyalite 75T-IP)= 21000.000 Kgs (4.	150000Kg	PVC Suspension Resin Grade S-70	439106.300Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
1. PVC Compound-AVS 75T-B1 (Net Contents of Imported Inputs in export item:1. PVC Suspension Resin Grade S- 70=83850.000 Kgs, (2.Phthalate Plasticizer (DINP)= 41850.000 Kgs, (3. Calcium Carbonate(Omyalite 75T-IP)= 21000.000 Kgs (4.	150000Kg	PVC Suspension Resin Grade S-70	439106.300Kg								



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	Stabilizer(Rup-143)= 3300.000 Kgs)			
	2.PVC Compound-AVSS 75T-B (Net Contents of Imp. Inputs in export item (1. PVC Suspension Resin Grade S-70=334346.505 KGS (2. Phthalate Plasticizer (DINP)=60182.371 KGS (3. Vinycoizer-124=60182.371 KGS (4. Calcium Carbonate(Omyalite 75T-IP) =83586.626 KGS (5. Stabilizer(Rup-143)=11702.128 KGS)	550000Kg	Phthalate Plasticizer (DINP)	107133.989 Kg
			Calcium Carbonate(Omyalite 75T-IP)	109815.957 Kg
			Stabilizer(Rup-143)	15752.234 Kg
			Vinycoizer-124	63191.489 Kg
RA may take consequential action as per Policy / Procedures				

103	Case No.: 62/16/87-ALC1/2018	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00359/AM19/	RLA File :05/23/040/00220/AM19/	Lic.No/Date:0510407464 07.08.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	METALIZE POLYESTER HOLOGRAPHIC (10 Micron to 23 Micron)	238.500MT	POLYESTER FILM (10 Micron to 23 Micron)	250.425MT
	RA may take consequential action as per Policy / Procedures			

104	Case No.: 25/18/87-ALC1/2018	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00474/AM19/	RLA File :34/24/040/00167/AM19/	Lic.No/Date:3410044396 08.08.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

105	Case No.: 75/16/87-ALC1/2018	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
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Dr. P. Kumar

विलास कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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वाणिज्य एवं उद्योग मंत्रालय
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HQ File :01/87/050/00372/AM19/	RLA File :30/24/040/00009/AM19/	Lic.No/Date:3010104402 09.08.2018	
Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used butyl rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years			

106	Case No.:19/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00468/AM19/	RLA File :34/24/040/00102/AM19/	Lic.No/Date:3410044412 09.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

107	Case No.:21/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00470/AM19/	RLA File :34/24/040/00104/AM19/	Lic.No/Date:3410044411 09.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

108	Case No.:22/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00471/AM19/	RLA File :34/24/040/00105/AM19/	Lic.No/Date:3410044410 09.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

109	Case No.:24/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00473/AM19/	RLA File :34/24/040/00107/AM19/	Lic.No/Date:3410044413 09.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy.DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

110	Case No.: 73/16/87-ALC1/2018	Party Name: RAHIL (CPP) FILMS PVT.LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00370/AM19/	RLA File :24/24/040/00021/AM19/	Lic.No/Date:2410042487 10.08.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	METALLISED CAST POLYPROPYLENE (CPP) FILMS	200000 Kg	PP GRANULES (Pre-import condition is applied)	222000 Kg
	RA may take consequential action as per Policy / Procedures			

111	Case No.: 5/17/87-ALC1/2018	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00397/AM19/	RLA File :02/24/040/00074/AM19/	Lic.No/Date:0210208636 10.08.2018	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00397/AM19, the Committee decided to adopt following norms:-			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98 Kg
	RA may take consequential action as per Policy / Procedures			

112	Case No.: 79/16/87-ALC1/2018	Party Name: AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved
	HQ File :01/87/050/00376/AM19/	RLA File :31/83/040/00065/AM19/	Lic.No/Date:3110067138 11.08.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	U.V. Stabilizer Master Batch (Containing Not less than 20% UV Stabilizer)	27500Kg	LLDPE 6101XR MI20 (BAGS) Product code 1PE3089	22428 Kg
			SUNOVIN 770DF - (Chemical Name Bis(2,2,6,6-Tetramethyl-4-Piperidyl) Sebacate Product code 3AD0863	5622 Kg
	RA may take consequential action as per Policy / Procedures			

113	Case No.: 80/16/87-ALC1/2018	Party Name: V.K.A. POLYMERS	Meet No/Date:18/87-	Status:
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Dilip Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	PRIVATE LIMITED	ALC1/2018 14.11.2018	Deferred
HQ File :01/87/050/00377/AM19/	RLA File :32/24/040/00026/AM19/	Lic.No/Date:3210078611 14.08.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case			

	Case No.:20/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
114	HQ File :01/87/050/00469/AM19/	RLA File :34/24/040/00103/AM19/	Lic.No/Date:3410044422 16.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:23/18/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
115	HQ File :01/87/050/00472/AM19/	RLA File :34/24/040/00106/AM19/	Lic.No/Date:3410044423 16.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:66/16/87-ALC1/2018	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
116	HQ File :01/87/050/00363/AM19/	RLA File :05/24/040/00314/AM19/	Lic.No/Date:0510407613 27.08.2018	
Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case				

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Case No.: 54/17/87-ALC1/2018	Party Name: KINGSPAN INSULATION PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved												
HQ File :01/87/050/00446/AM19/	RLA File :31/83/040/00089/AM19/	Lic.No/Date:3110067166 31.08.2018													
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>PAL PHENOLIC PANEL 20 MM THICK WITH Aluminium Foil (Micron Foil) W/Laquer Lamination of foil to 4X4 Scrim to glass Mat on both sides Totalling 689345 SQ MTR</td><td>327439 Sq. meter</td><td>Aluminium Foil (Micron Foil) FGMAT / 4X4 / 25 Micron Foil W/Lacquer Perforated Lamination of foil to 4X4 Scrim to glass Mat 1.219 MM X 2900M</td><td>689345.000 Sq. meter</td></tr><tr><td colspan="4">Note: Micron size of Aluminium foil to match in import and export.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PAL PHENOLIC PANEL 20 MM THICK WITH Aluminium Foil (Micron Foil) W/Laquer Lamination of foil to 4X4 Scrim to glass Mat on both sides Totalling 689345 SQ MTR	327439 Sq. meter	Aluminium Foil (Micron Foil) FGMAT / 4X4 / 25 Micron Foil W/Lacquer Perforated Lamination of foil to 4X4 Scrim to glass Mat 1.219 MM X 2900M	689345.000 Sq. meter	Note: Micron size of Aluminium foil to match in import and export.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
PAL PHENOLIC PANEL 20 MM THICK WITH Aluminium Foil (Micron Foil) W/Laquer Lamination of foil to 4X4 Scrim to glass Mat on both sides Totalling 689345 SQ MTR	327439 Sq. meter	Aluminium Foil (Micron Foil) FGMAT / 4X4 / 25 Micron Foil W/Lacquer Perforated Lamination of foil to 4X4 Scrim to glass Mat 1.219 MM X 2900M	689345.000 Sq. meter												
Note: Micron size of Aluminium foil to match in import and export.															

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 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures

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Case No.:40/17/87-ALC1/2018	Party Name: FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved												
HQ File :01/87/050/00432/AM19/	RLA File :05/23/040/00233/AM19/	Lic.No/Date:0510407675 04.09.2018													
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:															
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING 85714 METER HOT MELT SEALANT STRIP</td><td>85714 Meter</td><td>Hot Melt Sealant Strip with Silicon Release Paper W = 33 mm + and - 3 mm and THK = 1.4 mm + and - 0.2 m</td><td>86571 Meter</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING 85714 METER HOT MELT SEALANT STRIP	85714 Meter	Hot Melt Sealant Strip with Silicon Release Paper W = 33 mm + and - 3 mm and THK = 1.4 mm + and - 0.2 m	86571 Meter	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING 85714 METER HOT MELT SEALANT STRIP	85714 Meter	Hot Melt Sealant Strip with Silicon Release Paper W = 33 mm + and - 3 mm and THK = 1.4 mm + and - 0.2 m	86571 Meter												
RA may take consequential action as per Policy / Procedures															

Case No.:7/17/87-ALC1/2018	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Approved								
HQ File :01/87/050/00399/AM19/	RLA File :02/24/040/00083/AM19/	Lic.No/Date:0210208675 05.09.2018									
119	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00399/AM19, the Committee decided to adopt following norms:-										
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>RESORCINOL FORMALDEHYDE RESIN</td><td>1Kg</td><td>RESORCINOL</td><td>0.98 Kg</td></tr> </tbody> </table>	EXPORT ITEM	QTY	IMPORT ITEM	Quantity	RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98 Kg	QTY	IMPORT ITEM	Quantity
EXPORT ITEM	QTY	IMPORT ITEM	Quantity								
RESORCINOL FORMALDEHYDE RESIN	1Kg	RESORCINOL	0.98 Kg								
RA may take consequential action as per Policy / Procedures											

	Case No.: 50/17/87-ALC1/2018	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00442/AM19/	RLA File :08/24/040/00167/AM19/	Lic.No/Date:0810143384 05.09.2018	
120	Decision : The committee considered the case as per agenda and decided that the firm may specify the following information:- a) Percentage composition of each Export Product b) Complete and balance chemical reaction showing molecular weight of each import and export product c) The requirement of Butyl Acrylate Monomer does not tally with the actual consumption data certified by CA. Hence this may be clarified.			

121	Case No.:11/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
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Dilip Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

HQ File :01/87/050/00460/AM19/	RLA File :03/95/040/00525/AM19/	Lic.No/Date:0310823598 06.09.2018
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Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent

Case No.: 41/17/87-ALC1/2018	Party Name: BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
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HQ File :01/87/050/00433/AM19/	RLA File :05/23/040/00246/AM19/	Lic.No/Date:0510407748 11.09.2018
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Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

122

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND	300000Kg	PVC RESIN	165810 Kg
		Di Octyl Phthalate (DOP)	81394 Kg
		Stabilizer	7536 Kg
		Calcium Sterate (CS)	6028 Kg
		Antimony Tri Oxide (ATO)	9045 Kg
		Calcium Carbonate (Cal)	36177 Kg

RA may take consequential action as per Policy / Procedures

Case No.: 42/17/87-ALC1/2018	Party Name: AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
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123

HQ File :01/87/050/00434/AM19/	RLA File :05/23/040/00254/AM19/	Lic.No/Date:0510407751 11.09.2018
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Decision : The committee noted that items of Export and Import under the Advance Authorization issued by the Office of Additional Director General of Foreign Trade, CLA, New Delhi are not matching with the items of Export and Import declared by the firm in their ANF 4 A application. Therefore, committee decided that clarification in this regard may be obtained from concerned RA.

Case No.: 53/17/87-ALC1/2018	Party Name: PERFECT BELTS LIMITED	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Deferred
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HQ File :01/87/050/00445/AM19/	RLA File :30/24/040/00026/AM19/	Lic.No/Date:3010104438 13.09.2018
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Decision : The committee considered the case as per agenda and noted that comments are awaited from DIPP. Therefore, committee decided that they may be reminded and deferred the case

Case No.: 47/17/87-ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date:18/87- ALC1/2018 14.11.2018	Status: Approved
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HQ File	RLA File	Lic.No/Date:0510407791
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D. P. Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

:01/87/050/00439/AM19/ :05/24/040/00341/AM19/ 14.09.2018

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND - MICROLON WHITE (SHOE SOLE GRADE)	100MT	PVC RESIN K. VALUE 65-68	50MT
		DI OCTYL PHTHALATE(D.O.P.)	40MT
		BLOWING AGENT CELLCOM SK1	0.700MT
RA may take consequential action as per Policy / Procedures			

Case No.:13/18/87-ALC1/2018

Party Name: VIBRANT COLORTECH PRIVATE LIMITED

Meet No/Date:18/87-ALC1/2018
14.11.2018**Status: Approved**

HQ File :01/87/050/00462/AM19/

RLA File :04/24/040/00112/AM19/

Lic.No/Date:0410164686
14.09.2018**Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYPROPYLENE COMPOUND FILLER - GRADE: VBFC 9002 P	264000 Kg	POLYPROPELENE	80626Kg
		CALCIUM CARBONATE	188654Kg
RA may take consequential action as per Policy / Procedures			

Case No.:15/18/87-ALC1/2018

Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.

Meet No/Date:18/87-ALC1/2018
14.11.2018**Status: Deferred**

HQ File :01/87/050/00464/AM19/

RLA File :08/24/040/00189/AM19/

Lic.No/Date:0810143479
18.09.2018**Decision :** The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.**Case No.:**48/17/87-ALC1/2018

Party Name: SWASTIK POLYMERS

Meet No/Date:18/87-ALC1/2018
14.11.2018**Status: Approved**

HQ File :01/87/050/00440/AM19/

RLA File :05/24/040/00342/AM19/

Lic.No/Date:0510407833
19.09.2018**Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND EXPANDED	50MT	PVC RESIN K. VALUE 65-68	25MT

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 वाणिज्य एवं उद्योग मंत्रालय
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 Udyog Bhawan, New Delhi

	MICROLON IN DRY BLEND FORM - SHOE SOLE GRADE (IN VARIOUS COLOURS)			
			DI OCTYL PHTHALATE(D.O.P.)	21MT
			BLOWING AGENT CELLCOM SK1	0.400MT
RA may take consequential action as per Policy / Procedures				

129	Case No.: 10/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00459/AM19/	RLA File :03/95/040/00346/AM19/	Lic.No/Date:0310823868 19.09.2018	
Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent				

130	Case No.: 12/18/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00461/AM19/	RLA File :03/95/040/00575/AM19/	Lic.No/Date:0310823865 19.09.2018	
Decision : The committee considered the case as per agenda and noted that neither representative of Department of Chemicals and Petro Chemicals are attending the meeting nor comments received. Therefore, committee decided that a DO letter from DGFT to Secretary, Department of Chemicals and Petro Chemicals may be sent				

131	Case No.: 43/17/87-ALC1/2018	Party Name: G.B.SPORTS	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00435/AM19/	RLA File :05/23/040/00269/AM19/	Lic.No/Date:0510407861 24.09.2018	
Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case : a)Justification for higher wastage for manufacturing of Rubber Seal alongwith detail data duly certified by concerned Central Excise/GST office				

132	Case No.: 14/18/87-ALC1/2018	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00463/AM19/	RLA File :08/24/040/00085/AM19/	Lic.No/Date:0810143556 25.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the				

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

case by Technical Expert(Consultant){SK}.

133	Case No.:17/18/87-ALC1/2018	Party Name: JAYSHRI PROPACK PVT. LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00466/AM19/	RLA File :08/24/040/00218/AM19/	Lic.No/Date:0810143599 03.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

134	Case No.:16/18/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00465/AM19/	RLA File :08/24/040/00217/AM19/	Lic.No/Date:0810143658 09.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

135	Case No.:18/18/87-ALC1/2018	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00467/AM19/	RLA File :08/24/040/00226/AM19/	Lic.No/Date:0810143674 10.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

136	Case No.:26/18/87-ALC1/2018	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:18/87-ALC1/2018 14.11.2018	Status: Deferred
	HQ File :01/87/050/00475/AM19/	RLA File :34/24/040/00193/AM19/	Lic.No/Date:3410044582 12.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

Meeting ended with a vote of thanks to the Chair.

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